

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH AT HYDERABAD**

Division Bench - Court No. – I

Sl. No	Application No. OR Appeal No.	Appellant	Respondent	Impugned Order No.
1	E/1285/2011	SRI SRINIVASA ENGINEERING WORKS	VISAKHAPATNAM-II	Order-in-Appeal No.26/2010 (V-II) CE dated 02.09.2010
2	ST/2643/2011	NSR MINERALS	TIRUPATI	Order-in-Appeal No.13/2011 (T) ST dated 07.06.2011
3	E/36/2012	HETERO LABS LTD	HYDERABAD-I	Order-in-Original No.21/2011- (C.E.)- Commr. dated 14.11.2011
4	E/3489/2012	SANJAY PAPER PACKAGES	GUNTUR	Order-in-Appeal No.40/2012 (G) CE dated 12.09.2012
5	ST/377/2012	TOPS SECURITY LTD	GUNTUR	Order-in-Appeal No.41/2011 (G) ST dated 14.11.2011
6	ST/1191/2012	SPECIAL PROTECTION FORCE	VISAKHAPATNAM-II	Order-in-Original No.10/2012 (RS) dated 09.02.2012
7	ST/2296/2012	SAI MARINE EXPORTS PVT LTD	GUNTUR	Order-in-Appeal No.24/2012 (G) ST dated 14.05.2012
8	ST/2775/2012	MOKKAPATI RAMA KRISHNA	GUNTUR	Order-in-Appeal No.42/2012 (G) ST dated 17.07.2012
9	E/25359/2013	Aurobindo Pharma Ltd., Unit Xi	VISAKHAPATNAM-I	Order-in-Original No.62/2011-12 dated 24.01.2012
10	E/25752/2013	Exel Rubber Ltd.,	HYDERABAD-I	Order-in-Appeal No.135/2012 (H-I) CE dated 30.11.2012
11	E/26446/2013	Linde India Ltd.,	HYDERABAD-I	Order-in-Original No.1/2013-(C.E.) Commr. dated 12.02.2013
12	E/27810/2013	Eci Infra Towers Company Pvt Ltd.,	HYDERABAD-I	Order-in-Appeal No.66/2013 (H-I) CE dated 23.07.2013
13	ST/25788/2013	Elixir Met Form Pvt Ltd.,	HYDERABAD-I	Order-in-Appeal No.12/2012 (H-I) ST dated 30.11.2012
14	ST/28299/2013	Dte Exports Pvt Ltd.,	GUNTUR	Order-in-Appeal No.54/2013 (G) ST dated 29.08.2013
15	E/21669/2014	Ncl Industries Ltd.,	GUNTUR	Order-in-Appeal No.14/2014 (G) CE dated 17.02.2014
16	E/23053/2014	Hetero Drugs Ltd	HYDERABAD-IV	Order-in-Appeal No.47/2014-15 (H-IV) CE dated 30.07.2014
17	ST/20255/2014	Talwar Mobile Pvt Ltd.,	Secunderabad – G S T	Order-in-Appeal No.103/2013 (H-II) S.Tax dated 27.08.2013
18	E/20780/2015	Ncl Industries Ltd	GUNTUR	Order-in-Appeal No.03/2015 (G) CE dated 06.01.2015

19	E/22314/2015	Ncs Industries Pvt Ltd.,	VISAKHAPATNAM-I	Order-in-Original No.VIZ-EXCUS-002-COM-14-15-16 dated 10.08.2015
20	ST/20099/2015	Shafeequr Rahaman Khan	GUNTUR	Order-in-Appeal No.106,107/2014 (G) ST dated 15.10.2014
21	ST/20962/2015	Andhra Pradesh Heavy Machinery And Engineering Ltd.,	GUNTUR	Order-in-Appeal No.29/2015 (G) ST dated 19.02.2015
22	ST/21345/2015	Visakhapatnam Port Trust Chd	VISAKHAPATNAM-I	Order-in-Appeal No.90/2014 (V-I) ST dated 10.03.2015
23	ST/21442/2015	Rally Tech Services Pvt Ltd.,	VISAKHAPATNAM-I	Order-in-Appeal No.93/2014-15 (V-I) ST dated 24.03.2015
24	ST/21814/2015	M Padmavathi	GUNTUR	Order-in-Appeal No.GUN-EXCUS-000-APP-030-15-16 dated 30.05.2015
25	ST/21837/2015	Infinite Shipping And Enginnering Pvt Ltd.,	Visakhapatnam – G S T	Order-in-Appeal No.VIZ-EXCUS-001-APP-011-15-16 dated 05.05.2015
26	ST/22053/2015	DNS Kumari	HYDERABAD-I	Order-in-Original No.HYD-EXCUS-001-COM-006-15-16 dated 30.06.2015
27	ST/22217/2015	Cement Corporation Of India Ltd.,	HYDERABAD-I	Order-in-Original No.HYD-EXCUS-001-COM-020-15-16 dated 30.07.2015
28	ST/22242/2015	Silver Leaf Developers	HYDERABAD-I	Order-in-Original No.HYD-EXCUS-001-COM-012-15-16 dated 27.07.2015

Appearance:
For the Appellant
None

For the Respondent

Departmental Representatives:

Shri L.V. Rao, Ms. N. Sailaja Kumari, Shri C. Mallikarjun Reddy, Shri B. Guna Ranjan

Coram: Hon’ble Mr. P.V. SUBBA RAO), MEMBER (TECHNICAL)
Hon’ble Mr. P. DINESHA, MEMBER (JUDICIAL)

FINAL ORDER No. A/31110-31137/2020

Date of Hearing:06.11.2020

Date of Decision:06.11.2020

[ORDER PER: BENCH]

1. Learned Departmental Representative has submitted that in these cases the assessee applied under Sabka Vishwas (Legacy Dispute

(3)

Resolution) Scheme, 2019 and discharge certificates have been issued. Accordingly, these appeals are dismissed as deemed to have been withdrawn as per Section 127(6) of the Finance (No.2) Act, 2019.

(Order dictated & pronounced in open court)

(P. VENKATA SUBBA RAO)
MEMBER (TECHNICAL)

(P. DINESHA)
MEMBER (JUDICIAL)

Jaya